NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH "CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

K.

PETITION NUMBER

: CP/40/2017

NAME OF THE PETITIONER(S)

: P. Shanmugam & 7 others

NAME OF THE RESPONDENT(S)

: MARUVOOR ENERGY SYSTEMS PVT LTD & 3 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

O M. ROSHAN ATIG

PETITIONER

M. Rady X4

for Sricharan Rancharaga

VISHIN MOHAN

Count for R2 RG

161

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. They stated that two other connected matters, CP 41/2017 & CP 43/2017 have not been listed today. The Registry is directed to list the above matters on the next date of hearing. Time is enlarged at request. Put up on 06.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)